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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **ITA 216/2020** 

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

ADDITIONAL DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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+ **ITA 217/2020** 

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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+ ITA 218/2020

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

ASSISTANT DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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+ ITA 219/2020

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu





#### Mehta, Advs.

#### versus

#### ADDITIONAL DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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# + <u>ITA 140/2021</u>

### HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

### DEPUTY COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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# + **ITA 36/2022**

### HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

#### ASSISTANT COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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# + <u>ITA 201/2023</u>

### HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

# ACIT(INTERNATIONAL TAXATION)-2(1)(1), NEW





DELHI .....Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

8

# + ITA 215/2023

#### HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

ACIT(INTERNATIONAL TAXATION)-2(1)(1), NEW

DELHI .....Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

**CORAM:** 

HON'BLE MR. JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE SANJEEV NARULA

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR

**KAURAV** 

ORDER 12.01.2024

% 12.01.2024

We have heard Mr Kumar learned

We have heard Mr. Kumar, learned counsel appearing for the respondents.

Since lead counsel for the petitioner who has to address submissions was unavailable today, let these matters be called again on 14.02.2024.

YASHWANT VARMA, J.

SANJEEV NARULA, J.

PURUSHAINDRA KUMAR KAURAV, J.

**JANUARY 12, 2024**/*neha*